

(c) the amount allocated for the year 1991-92;

(d) the agency of the Government which undertakes the conservation work;

(e) whether non-Government persons/organisations are also involved in carrying out the work; and

(f) the progress made in the work so far?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH):** (a) An amount of Rs. 8.50 lakhs was allocated during 1990-91 for the conservation of JAMA MASJID, DELHI.

(b) The amount spent during 1990-91 was Rs. 4,57,605 and the total expenditure against this work up to July, 1991 is Rs. 7,83,333.

(c) The amount allocated for 1991-92 is Rs. 4.00 Lakhs.

(d) and (e) The conservation of Jama Masjid, Delhi is being done by the experts of the Archaeological Survey of India, departmentally.

(f) The work of replacing the damaged and worn out sandstone slabs, with new ones as per the original pattern, is in progress.

**Recruitment and Promotion of SCs/STs in Kendriya Vidyalayas and Central Universities**

3311. **SHRI MUKUL BALKRISHNA WASNIK:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of vacancies in direct recruitment and promotion

quotas reserved for Scheduled Castes and Scheduled Tribes filled, dereserved, carried forward and lapsed in the last three years in Group A, B, C, D in Kendriya Vidyalayas and Central Universities;

(b) the present position of backlog in each of these organisations in various groups; and

(c) the steps taken by the Government to stop dereservation and filling up of backlog of reserved vacancies?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH):** (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

**National Scheduled Castes and Scheduled Tribes Finance Development Corporation**

3312. **SHRI MUKUL BALKRISHNA WASNIK:** Will the Minister of WELFARE be pleased to state:

(a) the number of projects cleared/sanctioned by the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation during the last two years and the number of beneficiaries, State-wise;

(b) the amount sanctioned by the Government to the Corporation up to December 13, 1990 and its disbursement, State-wise;

(c) whether the Government propose to make this Corporation more effective; and

(d) if so, the steps being taken in this regard?

**THE MINISTER OF WELFARE (SHRI SITARAM KESRI):** (a) A Statement is enclosed.